

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 16

IA 1342/2018 IA 1410/2019 IA 648/2021 in C.P.(IB)247/MB/2017

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Indian Bank**
Vs.
Varun Resources Ltd

Appearance (via video-conference):

For the Applicant – IA 1342	:	Adv. Ms. Fatima Barodawalla I/B Uttam Rane. Advocate
Liquidator	:	Prakash K Pandya
For the Applicant – IA 1410	:	Adv. Abhishek Kisku, Adv. Sudipta Routh, Adv. Pooja Dadoo, Adv. Soumya
For the Applicant – IA 648	:	Adv. Karishma Mungekar i/b. Sahil Mahajan
For R1 – IA 1410	:	Ishita Advani I/b Desai & Diwanji
For R3 to R5 & R8 – IA 1410 & R2– IA 1342	:	Adv Nigel Quraishy i/b Pragya Khaitan

Section 43(1) r/w 44 (1), 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel for the Parties are present. List this matter on Board on 25.04.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant